

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4230
ANSWERED ON:20.04.2015
MANAGEMENT SYSTEM IN RAILWAYS
Chandumajra Shri Prem Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken a note that the number of its employees have been found guilty in cases of malpractices;
- (b) if so, the details thereof during the last three years;
- (c) the action taken against the officials found guilty;
- (d) whether the Railways propose to take any steps to improve and make the management, operation and appointment system more effective; and
- (e) if so, the details thereof and the steps taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): Details of penalties imposed on erring employees for vigilance related irregularities detected during the last three years are given below:

Year	Number of officials punished
2012	7450
2013	4877
2014	7231

(d) & (e): The management system of the Railways is well-established. However, improvement is a continuous process and changes in systems & procedures are carried out as and when required.